ITEM NO.301 COURT NO.4 SECTION XI

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).9388/2022

(Arising out of impugned final judgment and order dated 21-04-2022 in MUA227 No. 2946/2022 passed by the High Court of Judicature at Allahabad)

COMMITTEE OF MANAGEMENT ANJUMAN INTEZAMIA MASAJID VARANASI

Petitioner(s)

**VERSUS** 

RAKHI SINGH & ORS.

Respondent(s)

(WITH IA NO. 78311/2022 - APPLICATION FOR PERMISSION, IA NO. 76921/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA NO. 79012/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA NO. 78298/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA NO. 76923/2022 - EXEMPTION FROM FILING O.T., IA NO. 75326/2022 - EXEMPTION FROM FILING O.T., IA NO. 78313/2022 - EXEMPTION FROM FILING O.T., IA NO. 76985/2022 - INTERVENTION APPLICATION, IA NO. 79009/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date: 21-07-2022 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Huzefa A. Ahmadi, Sr. Adv.

Mr. Fuzail Ahmad Ayyubi, AOR Mr. Mohd Nizamuddin Pasha, Adv.

Ms. Shahrukh Alam, Adv. Mr. Ibad Mushtaq, Adv. Ms. Akanksha Rai, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG

for R 6 to 8

Mr. Ajay Mishra, Adv. Gen. Ms. Garima Prashad, AAG

Mr. Sharan Dev Singh Thakur, AAG

Ms. Ruchira Goel, AOR

for R 1 Mr. Rakesh Dwivedi, Sr. Adv.

Mr. Barun Kr Sinha, Adv. Ms. Pratibha Sinha, Adv. Mr. Krishna Kant Dubey, Adv.

Mr. Mudit Kaul, Adv.

Mr. Aditya Sharma, AOR

Mr. Ashwini Kumar Upadhyay, Adv.

for R 2 to 3

Mr. Ranjit Kumar, Sr. Adv.

Mr. Hari Shankar Jain, Adv.

Mr. Vishnu Shankar Jain, AOR

Mr. Parth Yadav, Adv.

Ms. Manbiang Khongwin, Adv.

Mr. Shaurya Krishna, Adv.

Mr. Dhawal Uniyal, Adv.

Ms. Mani Munjal, Adv.

for R-4

Mr. C S Vaidyanathan, Sr. Adv.

Mr. Bhakti Vardhan Singh, AOR

Mr. Rahul G. Tanwani, Adv.

Mr. Amit Sharma, Adv.

Mr. Santosh Kumar, Adv.

Mr. Praneet Pranav, Adv.

Mr. Gautam Singh, Adv.

for R-5

Mr. P.V. Yogeswaran, AOR

Mr. Ashish Kumar Upadhyay, Adv.

Mr. Y.Lokesh, Adv.

Mr. Arun Singh, Adv.

Ms. Kantha Prabu, Adv.

Sibi Kargil, Adv.

Mr. Barun Kr Sinha, Adv.

Ms. Pratibha Sinha, Adv.

Mr. Mudit Kaul, Adv.

Mr. Abhishek, AOR

Mr. Jai Sai Deepak, Adv.

Mr. Suvidutt M.S., AOR

Mr. Aman Khullar, Adv.

Mr. Rishesh Sikarwas, Adv.

Ms. Vijayalakshmi Raji, Adv.

Mr. Lokendra Malik, Adv.

Mr. Ashwini Kumar Upadhyay, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Rishabh Raj, Adv.

Mr. Pranav Diesh, Adv.

Mr. Amol B. Karande, Adv.

Dr. Abhishek Atrey, Adv.

Ms. Ambika Atrey, Adv.

Mr. Akash Giri, Adv.

## UPON hearing the counsel the Court made the following O R D E R $\,$

- The Court has been apprised of the fact that the application under Order VII Rule
  11 of the Code of Civil Procedure 1908 is being argued before the District Judge,
  Varanasi and the proceedings on the application are pending.
- In the above situation, further hearing of these proceedings shall await the outcome of the proceedings before the District Judge.
- 3 List the Special Leave Petition on 20 October 2022.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR)
COURT MASTER